

SPECIAL BENCH - 2  
COURT - II

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/149(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	AKSHAY JAIN VS R. MCDILL & COMPANY PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Deepnath Roy Chowdhury, Adv. ... For the Respondents  
Mr. R. Dutta, Adv.  
Mr. S. K. Dutta, Adv.  
Mr. S. Dutta, Adv.

**ORDER**

1. Ld. Counsel for the Respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **30.10.2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)